

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**

**UNSTARRED QUESTION No. 3053**

TO BE ANSWERED ON THE 22<sup>nd</sup> MARCH, 2022

**AGRICULTURE INFRASTRUCTURE FUND**

3053. SHRI POCHA BRAHMANANDA REDDY:  
SHRI MATI VANGA GEETHA VISHWANATH:  
SHRI Y.S. AVINASH REDDY:  
SHRI P.V. MIDHUN REDDY:  
SHRI KOTHA PRABHAKAR REDDY:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the number of projects sanctioned under the Agriculture Infrastructure Fund (AIF), State-wise;
- (b) the details of projects initiated in Andhra Pradesh;
- (c) whether the ministry has sanctioned all projects envisaged under the Fund and if so, the details thereof;
- (d) the steps being taken for the change of guidelines and issuance/ allocation/implementation of (AIF), State-wise to suit the present conditions of each State and according to their needs and demands; and
- (e) the funds sanctioned/utilized in this regard till date during the last three years and the current year, State wise, including Andhra Pradesh and Telangana?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (e): Agriculture Infrastructure Fund (AIF) scheme was launched with an objective to mobilize a medium - long term debt financing facility for investment in viable projects for post-harvest management Infrastructure and community farming assets through incentives and financial support in order to improve agriculture infrastructure in the country. So far, AIF portal has received 19000+ applications seeking subsidized loan worth Rs 13,400 crore under the Agriculture Infrastructure Fund (AIF) scheme. Out of this, a total of 10394 projects have been sanctioned under the scheme worth loan of Rs.7677 crore which includes in principle sanction by NABARD.

Further, to make the scheme more attractive DA&FW have increased project limit of one project per beneficiary to upto 25 projects per beneficiary and also included APMCs, Federations of FPOs, SHGs and Cooperative and State agencies as eligible beneficiaries under the scheme. For the awareness creation Hon'ble Agriculture Minister had conducted two review meetings with the Chief Ministers of all the states (August 2020 and September 2021) and department is conducting various awareness programmes, workshops and review meetings with State Nodal Officers, Bank Officials, Applicants, Agri-entrepreneur, FPOs etc. on a regular basis.

Besides, on the basis of the share in agriculture production, the Rs.1 lakh crore debt financing facility has been tentatively allocated to each of the states and UTs. However, the state wise allocated target issued in the guidelines is indicative in nature. The amount will be distributed among states on first cum first serve basis with the overall financial limit of ₹1 lakh crore under the fund.

The State-wise details including **Andhra Pradesh and Telangana** about number of projects sanctioned along with sanctioned amount under the Agriculture Infrastructure Fund (AIF) is attached as **Annexure-I**:

## Annexure- I

SN	State/ UT	Total sanctioned	
		No. of projects sanctioned	Amount (In Rs. Crore)
1	Madhya Pradesh	2641	1935.8
2	Andhra Pradesh	1512	1673.6
3	Rajasthan	787	629.1
4	Karnataka	946	437.5
5	Maharashtra	764	493.2
6	Telangana	392	424.9
7	Tamil Nadu	292	361.4
8	Gujarat	457	363.9
9	Uttar Pradesh	769	261.1
10	Haryana	311	238.6
11	Kerala	112	162.2
12	Punjab	206	144.6
13	Bihar	87	102.8
14	Chhattisgarh	233	115.0
15	Odisha	250	102.1
16	West Bengal	345	120.8
17	Uttarakhand	138	33.2
18	Himachal Pradesh	43	17.9
19	Assam	31	28.9
20	Jharkhand	28	14.0
21	Delhi	3	4.6
22	Arunachal Pradesh	2	2.2
23	Chandigarh	1	2.0
24	Mizoram	3	1.8
25	Nagaland	10	1.4
26	Sikkim	11	1.2
27	Jammu and Kashmir	14	2.5
28	Andaman and Nicobar Islands	3	0.3
29	Manipur	1	0.3
30	Goa	2	0.4
	<b>Grand Total</b>	<b>10394</b>	<b>7677</b>

\*The data include in principle sanctioned projects by cooperative banks

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